

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 31 of 2014

Dated : 30th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Starwire (India) Vidyut Pvt. Ltd. ... Appellant(s)
Versus

H.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Ms. Shikha Ohri for R.1

ORDER

We have heard Learned Counsel for both the parties. The Appellant will file the respective Written Submissions on 05.06.2014 after serving copy on the other side. Thereafter, Respondent will file the respective Written Submissions on or before 16.06.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **01.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/js